

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/944/2020

This the 13th day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Sandeep Raina age 33 years S/o Kanhaya Lal Raina, R/o Gurha Vaski Vihar, Lane No.6. Barnai Road, Bantalab, Jammu & 5 others.Applicants.

(Advocate:- Mr. J.A.Hamal)

Versus

1. State of Jammu and Kashmir & OrsRespondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

This TA (TA No.61/944/2020) arises out of WPC No.1186/2018, wherein relief is claimed against Jammu and Kashmir Building and Other Construction Works Welfare Board. This Tribunal does not have jurisdiction in respect of the employees of Jammu and Kashmir Building and Other Construction Works Welfare Board. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

/kdr/

**(RAKESH SAGAR JAIN)
MEMBER (J)**